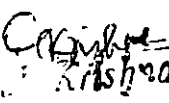
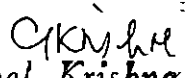
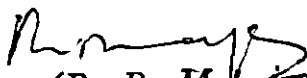


C. A. T. Bench, JAIPUR

Date of Order	Orders
25/8/93 28/5/93	Mr. S. D. Sharma Proxy Counsel for Mr. J. K. Mansik - Counsel for the Petitioner. As prayed by learned Proxy Counsel may be listed for admission on 25/8/93.  (P. Sharma) Administrative Member  Gopal Krishna Member (Jud.)
25.8.93	St. None for the applicant. St. M. Rafiq, counsel for the respdt. The MP is allowed. The CA may be listed for hearing on 13.12.93.  Gopal Krishna Member (Jud.)  (B. B. Mahajan) Member (Adm.) Court sent to the app. & resp. And the vide 6054 & 6055.

21-12-1993

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